

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20052/2006

(From the judgement and order dated 27/04/2006 in RFA No. 243/1995 of The  
HIGH COURT OF DELHI AT N. DELHI)

RISAN SINGH D TH LRS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With prayer for interim relief )

Date: 15/12/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr.Santosh Kumar, Adv.

Mr. M.F.A. Shuttari, Adv.

Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Tag on with Civil Appeal No.4945/2006.

(Meenu Sethi)

Court Master

(Pushap Lata Bhardwaj)

Court Master